

NOTICE

Oath taking Ceremony of Hon'ble Ms. Shreesha Merla as Technical Member in the National Company Law Appellate Tribunal (NCLAT) will be held at **02:00 P.M. on 22nd January, 2020** in the Court of Hon'ble Chairperson, National Company Law Appellate Tribunal(NCLAT), 2nd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L Building), 9, C.G.O Complex, Lodhi Road, New Delhi-11003. Learned Senior Advocates, Advocates and other professionals are cordially invited.

By Order

-sd/-
(Registrar)
NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.01.2020 (WEDNESDAY)

COURT IV

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 380 of 2018	Shri Lalit Aggarwal Vs. Shree Bihari Forgings Pvt. Ltd. & Ors. With	Karan Luthra	Mukesh Rajput
2.	Comp. App. (AT) No.23 of 2019	Pramod Kumar Goil Vs. Shree Bihari Forgings Pvt Ltd & Ors.	Harish Gaur	Niyat Kohli (R-2)
3.	Comp. App. (AT) No. 297 of 2019	Amit Kumar Gupta. Vs. LGW Ltd & Ors.	Shivank Diddi	Soumya Dutta

For Admission (Fresh Case)

4.	Comp. App. (AT) No. 11 of 2020	Jugal Kishore Shroff Vs. Registrar of Companies, Mumbai & Anr.	Anando Mukherjee	
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For Admission (After Notice)

5.	Comp. App. (AT) No. 365 of 2019	Jayshree Damani & Anr. Vs. Atlas Copco (India) Ltd. With	Mahesh Agarwal	Hemant Sethi, Gaurav Sethi
6.	Comp. App. (AT) No. 366 of 2019	Janak Mathuradas Vs. Atlas Copco (India) Ltd.	Mahesh Agarwal	Hemant Sethi, Gaurav Sethi
7.	Comp. App. (AT) No. 300 of 2019	Tweak the future Innovations Pvt. Ltd. Vs. Registrar of Companies, Punjab & Chandigarh	Karanveer Jindal	P. S. Singh

For Hearing

8.	Comp. App. (AT) No. 214 of 2018 Part Heard	B. Subba Reddy Vs. S S Organics Ltd. & Ors. With	Arvind Kumar	Pooja Saigal Aksahay Gupta
9.	Comp. App. (AT) No. 344 of 2018 Part Heard	B. Subba Reddy Vs. S.S. Organics Ltd. & Ors.	Arvind Kumar	Pooja Saigal Aksahay Gupta
10.	Contempt Case (AT) No.18 of 2019 in Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt Ltd & Ors. With	Nikita	Mithun Verghis
11.	Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt Ltd. & Ors.	Nikita	Mithun Verghis

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By Order

-sd/-
Registrar